GOVERNMENT OF INDIA DEPARTMENT OF ATOMIC ENERGY LOK SABHA UNSTARRED QUESTION NO. 1312 TO BE ANSWERED ON 23.11.2016

CIVIL NUCLEAR AGREEMENTS

1312. SHRI Y.V. SUBBA REDDY:

PROF. CHINTAMANI MALVIYA: DR. BHARATIBEN D. SHYAL: DR. RAVINDRA KUMAR RAY:

SHRI SHER SINGH GHUBAYA:

Will the PRIME MINISTER be pleased to state:

- (a) whether India has signed Civil Nuclear Agreements with foreign countries;
- (b) if so, the details of such countries;
- (c) whether we have started receiving uranium from these countries for our nuclear plants;
- (d) if not, the breakup of how are we going to achieve the target of 63,000 MW of nuclear power by 2032-33; and
- (e) whether there are any alternative plans and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

- (a) Yes, Sir.
- (b) India has signed agreements for cooperation in the peaceful uses of nuclear energy with Russia, United States of America, France, Australia, United Kingdom, Czech Republic, Republic of Korea, Namibia, Kazakhstan, Argentina, Canada, Vietnam, Sri Lanka and Japan.
- (c) Yes, Sir. Among the countries from which India has been importing uranium are France, Russia, Kazakhstan and Canada.
- (d) Does not arise.
- (e) Also, India has plans to augment its domestic uranium production to meet future requirements of the country.
